THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT); (a) The total value of garments exported during 1991-92 amounted to Rs. 6327.23 Crores (Provisional).

(b) The following are top ten countries where garments were exported during 1991;

Re. in Crores (Provisional)

1. EEC	2350.68
2. USA	1328.16
3. Erstwhile USSR	287.59
4. UAE	247.03
5. Japan	187.39
6. Canada	159.82
7. Switzerland	142.76
8. Sweden	89.19
9. Austria	73.61
10. Australia	56.72

SOURCE: AEFC

(c) Government wants that export of garments should further increase resulting in increased earning of foreign exchange. Government have fixed a target of US \$ 2707 Million equivalent to Rs. 7588 crores during 1992-93 for export of garments.

Import of Synthetic|Man-made Fabrits

4116. SHRI ANANTRAY DEVSHAN-KER DAVE:

> SHRI CHIMANBHAI MEHTA; SHRI SARADA MOHANTY:

Will the Minister of TEXTILES be pleased to state;

- (a) whether Government are considering import of synthetic/man-made fabrics under OGL for selling these items through Public Distribution Systems with a view to bringing pressure on the high retail prices of these fabrics;
- (b) if not, what are the reasons therefor; and
- (c) whether the intersts of the consumers are not adversely affected by keeping only the man-made fibres and yarns under OGL while the fabrics are not allowed to be imported at reasonable levels of duties?

THE MINISTER OF STATE OF THE MINISTRY TEXTILES OF (SHRI ASHOK GEHLOT); (a) to (c) At present, the Government does not have any proposal for allowing import of syntheticlman-made fabrics under OGL for sale through Public Distribution Systems because the capacity of the weaving industry in organised and decentralised sector is enough for production of synthetic /man-made fabrics. Allowing import of fabrics is not considered desirable in the interest of vulnerable decentralised sector which is a major source of employment generation.

CRISIS Faced by Cloth Mill in Madhya Pradesh

- 4117. SHRI SURESH PACHOURI; Will the Minister of TEXTILES be pleased to state;
- (a) whether Government are aware that the cloth trade in the state of Madhya Pradesh is facing rough weather due to financial constraints and sickness of cloth mills;
- (b) if so, what are the details of cloth mills which have become sick in the State and the present production capacity of Mills in the State in comparisor to the capacity in 1980:
- (c) whether the Government are also aware that if urgent remedial steps an not taken more than fifty thousand tex tile workers in the State will become jobless; and
- (d) if so, what action Governmen propose to take to increase the clot production in Madhya Pradesh and save its cloth mills from becoming sick?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHR ASHOK GEHLOT); (a) No such repor has been received by Government. The position of sickness in cloth produdn; trills in Madhya Pradesh has remained more or less unchanged since 1988.

(b) As on 31.3.92 there were 29 Cot tonlMan-made fibre Textile mills with a installed capacity of 746 thousand spind les and 8016 looms. Details of sick Tex tile mills in Madhya Pradesh are as under

Name of the Unit	<u></u>					 .	 Whether closed (yes/No)	Exami- ned BII (yes /ne
(1) M.P. State Textile Corp	orat	ion (Sajjai	Mill	s)		Yes	Yes
(2) Binod Mills Co. Ltd.							Yes	Yes
(3) Hope Textiles Ltd.							Yes	Yes
(4) Hukumchand Mill Ltd.			•				Yes	Yes
(5) Rajkumar Mills Ltd.							No	Yes
• •								

- (c) There has not been any increase in sickness in Textile Industry in Madhya Pradesh not there has been any report of crisis situation.
- (d) Steps taken by Government for increasing production of cloth are not 'onfined to any particular state. However Government have taken following steps for increasing production of cloth and tackle problem of sickness:
 - 1. Liberalisation of Industrial Policy which includes abolishing of License condition for establish ment and expansion of units.
 - 2. Setting up of Textile Modernisation Fund Scheme.
 - 3. Permission to Import Textile Machinery as well as major raw materials and reduction in excise/ custom duties.
 - 4. Setting up of BIFR/Nodel Agency.
 - Financial institutions and Banks are also required to monitor closely the increase of grow'ngj sickness.

उत्तर प्रदेश में जनता कपड़े की जिकी
4118. श्री ईश दत्त यादव: क्या
वस्त्र मंत्री यह बताने की कृपा करेंगे
कि:

(क) क्या गत तीन वर्षों से उत्तर प्रदेश में अनता कपड़े तथा नियंत्रित मृत्य वाले कपड़े की विकी की जा रही है;

- (ख) यदि हां, तो किन-किन एजेंसियों के माध्यम से इन कपड़ों की विकी की जा रही है तथा उनका किस्म-बार ब्यौरा क्या है;
- (ग) क्या सरकार को इनकी विकी से की जा रही अनियमितताओं की जानकारी है; और
- (घ) यदि हां, तो सरकार द्वारा इस संबंध में क्या कार्रवाई की गई है?

क्सल मंद्रालय के राज्य मंत्री (श्री अशोक गहलोत): (क) जी, हां ।

विवरण

- (ख) उत्तर प्रदेश में जनता कपड़ा निम्नलिखित वितरण श्रिभकरणों के विकय केन्द्रों के माध्यम से लक्षित उपभोक्ताग्रों में वितरित किया जा रहा है।
 - उत्तर प्रदेश उपभोक्ता समिति लि०, लखनऊ ।सहकारी
 - उत्तर प्रदेश राज्य खाद्य श्रीर ग्रत्यावश्यक मद्य निगम लि॰, कानपुर।